CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Contempt Petition No.180/00034/2019 Original Application No.180/00863/2018

Tuesday, this the 30th day of July, 2019

CORAM:

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

A.S.Balakrishnan, S/o.late A.S.Sankar, Aged 63 years, Senior Auditor (Retd.), Office of the Controller of Defence Accounts (CSD), Achangarden House, Kunanthra Desom, Kodakara P.O., Thrissur Dist. - 680 684.

...Petitioner

(By Advocate Mr.C.S.G.Nair)

versus

- Dr.Nirupama Kajla,
 Controller of Defence Accounts,
 (Canteenn Stores Department),
 Adelphin, 119, M.K.Road, Mumbai 400 020.
- Shri.R.K.Nayak,
 Controller General of Defence Accounts,
 Ulan Batar Road, Palam, Delhi Cantt.,
 New Delhi 110 010.
- Shri.Subhash Chandra Garg,
 Secretary, Ministry of Finance,
 North Block, New Delhi 110 001.
- 4. Shri.Praveen Kumar,
 Principal Controller of Defence Accounts (Pension),
 Draupati Ghat, Allahabad 211 014. ...Respondents

(By Advocate Mr.Rathish.H)

This application having been heard on 30th July 2019, the Tribunal on the same day delivered the following :

ORDER (ORAL)

Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the respondents submitted that an affidavit has been filed enclosing orders in compliance with the directions of this Tribunal dated 25.10.2018. Learned counsel for the petitioner acknowledges receipt of the orders referred to.

2. We find that the order of this Tribunal has been substantially complied with. Accordingly, the C.P is closed giving liberty to the petitioner to approach this Tribunal again if any residual grievance subsists. No costs.

(Dated this the 30th day of July 2019)

ASHISH KALIA JUDICIAL MEMBER E.K.BHARAT BHUSHAN ADMINISTRATIVE MEMBER

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List of Annexures in C.P.No.180/00034/2019 in O.A.No.180/00863/2018

- **1. Annexure P-1** A copy of the order dated 25.10.2018 in O.A.No.863/2018.
- **2. Annexure P-2** A copy of the representation dated 2.11.2018 submitted to the 2^{nd} respondent.
- **3.** Annexure R-1 A copy of the speaking order dated 20.6.2019 issued by the respondent.
- **4. Annexure R-2** A copy of the Govt. of India, DoP&T OM No.F.No.35034/2/2018-Estt.(D) dated 11.12.2018.
- **5. Annexure R-3** A copy of the GOI, DOPT O.M.No.35034/3/2008-Estt. (D) dated 19.5.2009.
- **6. Annexure R-4** A copy of the revised pay notified vide Respondent No.1 Office Order Part-II No.107 dated 26.6.2019.
- 7. Annexure R-5 A copy of the Due & Drawn Statement.
- **8.** Annexure R-6(a) & 6(b) A copy of the Respondent No.1, letter No.AN/4/DPC/ACP/MACP dated 21.6.2019 & 5.7.2019.